

Shri T. Lakshminarayanan as Managing Director with effect from 17-6-1980.

(d) No such nomination was made by IDBI or RBI. Prior consultation with IDBI is necessary only for appointments of Managing Directors of State Financial Corporations (including TIIC).

#### **Air service and air strip for Bijapur**

4696. SHRI BAPUSAHEB PARULEKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) are Government aware that in the city of Bijapur and in the same district in Karnataka there are very old and precious monuments during Chalukya and Adilshahi regime and are places of attraction for Indian and foreign tourists;

(b) are Government also aware that the Bijapur district is neither connected with air service or direct rail service, and as such tourists are unable to visit these—important tourist spots; and

(c) whether Government propose to construct a small air strip for landing of small planes and provide other facilities so that more tourists would be attracted?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) and (c). There is no proposal at present to construct an aerodrome at Bijapur as no request either from scheduled or non-scheduled air-lines has been received to operate an air service to Bijapur. However, tourists can travel by air to Belgaum which is 192 kms. from Bijapur. Bijapur is already located on the Gadag-Hotgi meter-gauge section of South Central Railway. Direct train service to

Bijapur is available by meter gauge or broad gauge/meter-gauge route. There is a Travellers' Lodge run by India Tourism Development Corporation. I.T.D.C. proposes to expand this 10-bedded accommodation by adding 15 room during the Five Year Plan 1980-85. In addition other inexpensive accommodation is also available in Bijapur. A large number of foreign and domestic tourists are visiting Bijapur.

The Central Department of Tourism have prepared the master plan (land-use plans) of Badami, Pattadakal and Aihole in Bijapur District. The provision of facilities at these centres will be taken up during the Five Year Plan 1980-85 in consultation with the State Government.

#### **Limestone in Rajasthan**

4697. SHRI B. R. NAHATA: Will the Minister of STEEL AND MINES be pleased to state what is the quantum of Limestone proved in Kota, Bundi, Parsoli and Chittorgarh areas of Rajasthan?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Reserves of 857.16 million tonnes and 624.35 million tonnes of cement grade Limestone have been estimated in the Districts of Bundi and Chittorgarh respectively. No Limestone reserve has been estimated in Kota and Parsoli areas of Rajasthan.

#### **Export of Venom**

4698. SHRI RAM SINGH SHAKYA: Will the Minister of COMMERCE be pleased to state:

(a) quantity of venom exported and utilised by Government for research and other purposes during the last two years (year-wise); and

(b) foreign exchange, if any, earned by Government as a result of its export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) and (b). Venom or snake venom is not separately classified in the revised Indian Trade classification. As such no export figures are available. The information regarding venom utilised by Government for research and other purposes is also not available.

**राजस्थान में कार्यरत चिटफण्ड कम्पनियां**

4699. श्री भगवान देव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) 31 दिसम्बर, 1979 को राजस्थान में कितनी तथा कौन-कौन सी चिट फंड कम्पनियां कार्य कर रही थीं ;

(ख) उनमें से कितनी कम्पनियों के विरुद्ध मार्बजनिक् धन के दुर्विनियोजन की शिकायतें मिली हैं

(ग) ऐसी कम्पनियों के विरुद्ध क्या कार्यवाही की गई है, और

(घ) क्या राजस्थान सरकार ने भारत के रिजर्व बैंक के साथ परामर्श कर के पुरस्कार चिट तथा मूद्रा परिचालन योजनाये (प्रतिबन्ध) अधिनियम, 1978 के अधीन इन कम्पनियों पर अंकुश रखने के लिए नियम बनाये है ?

**वित्त मंत्रालय में उप मंत्री (श्री मगनभाई बरोट) :** (क) और (ख) 30 नवम्बर, 1978 की स्थिति के अनुसार राजस्थान में 95 कम्पनियां पंजीकृत थीं जो कि इनामी चिट का कारोबार कर रही थीं । इनमें से 14 कम्पनियों के विरुद्ध शिकायतें प्राप्त हुई हैं जिनमें कि राशियों के दुर्विनियोजन, जमा राशियों की अदायगी न करना आदि जैसे आरोप लगाये गये हैं ।

(ग) 12 दिसम्बर, 1978 को इनामी चिट और धन परिचालन स्कीम (पाबन्दी) अधिनियम, 1978 के लागू होने से पूर्व, भारतीय रिजर्व बैंक ने ऐसी सात चिट फंड कम्पनियों पर और जमायें स्वीकार करने पर पाबन्दी लगा दी थी तथा कम्पनियों की जमा राशियां स्वीकार करने की गतिविधियों को नियंत्रित करने के लिए, भारतीय रिजर्व बैंक अधिनियम, 1934 के अध्याय-III ख के अन्तर्गत, रिजर्व बैंक द्वारा जारी अनुदेशों की अवहेलना करने के लिए चार कम्पनियों के विरुद्ध मुकदमें दायर किये थे । पाबन्दी अधिनियम के लागू हो जाने के बाद उन उप-बंधों का उल्लंघन करने पर किसी प्रकार की कार्यवाही करने का अधिकार, राज्य सरकारों में निहित है ।

(घ) जी, हां । राजस्थान सरकार ने, रिजर्व बैंक के परामर्श से, इनामी चिट और धन परिचालन स्कीम (पाबन्दी), अधिनियम, 1978 के अन्तर्गत नियम बना लिये हैं ।

**Boeing aircraft service between Bombay and Rajkot**

4700. SHRI DIGVIJAY SINH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) is it planned to fly Boeing aircraft between Bombay-Rajkot by October 1980;

(b) if so, will the Rajkot runway have to be extended; and

(c) whether to achieve this the Directorate has taken action against any illegal construction that has taken place on the approaches to the runways?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU LAL CHANDRAKAR): (a) and (b). Yes, Sir, Indian Airlines has plans to introduce Boeing service on the Bombay-Rajkot sector shortly and the Rajkot runway is to be extended for regular operation by B-737 aircraft.

(c) For extending the runway land is available within the airport boundary.

**Excise relief to Manufacturers in Bombay Region**

4701. SHRI KRISHNA CHANDRA PANDEY: Will the Minister of FINANCE be pleased to refer to reply given to Unstarred Question No. 2217 on 27th June, 1980 regarding Excise relief to Manufacturers in Bombay Region and state:

(a) whether he would lay on the Table a copy of the guidelines stated